

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 631 of 2003

Jabalpur this the 30th day of October, 2003

Hon'ble Mr. M.P. Singh, Vice Chairman(Administrative)
Hon'ble Mr. G. Shanthappa, Judicial Member

Mahendra Singh Sikarwar, son of
Raghunath Singh CPWA/T.No. 357/GMP/01,
Nitendra Bhawan, Narayan Nagar, III read,
Hoshangabad M.P.

(By Advocate - Shri Y.K. Gupta)

APPLICANT

VERSUS

1. Union of India,
Through the Ministry of Defence,
New Delhi.
2. General Manager, Ordnance Factory,
Itarsi, Distt : Hoshangabad,
3. The Chairman Board of Ordnance
Factory Head Quarter Kolkatta.
4. The addl. D.G.O.F./ Member,
Appellate Authority. 10-A Shaheed K.
Bose, Road, Kolkatta.

RESPONDENTS

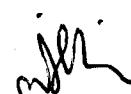
ORDER (ORAL)

By M.P. Singh, Vice Chairman (Administrative) -

The learned counsel for the applicant wants to withdraw
the OA. He is permitted to withdraw the same. /the OA is
dismissed as withdrawn.


(G. Shanthappa)

Judicial Member


(M.P. Singh)

Vice Chairman (A)

SKM

ग्राहक ने निम्नलिखित विवरों पर
प्रत्यक्ष विवरण दिये हैं।

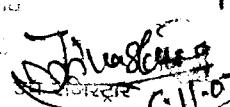
(1) विवरण दिये हैं।

(2) विवरण दिये हैं।

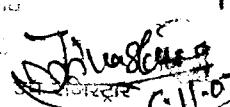
(3) विवरण दिये हैं।

(4) विवरण दिये हैं।

सूची दिये गए विवरों के बारे में


Y.K. Gupta, Advocate
The High Court, J.P.


SKM
6/11/03


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6/11/03